

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
BLACKBURN FUELS PRIVATE LIMITED**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN/ LLP No.	BLACKBURN FUELS PRIVATE LIMITED PAN: AADCM5940P CIN: U68200AP1992PTC013774
2	Address of the registered office	H No. 1-81, Ganapati Nivas Srinivasa Nagar, N C S Road, Vizianagaram, Andhra Pradesh, India – 535001.
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	Not Available
5	Installed capacity of main products/services	Not Available
6	Quantity and value of main products/ services sold in last financial year	As per last Financial Statement FY 2024-2025- Nil
7	Number of employees/ workmen	Not Available
8	Further details including last available financial statements (with schedules) of two years, lists of creditors	Further Details are available in the Detailed EOI by E-mail: bfpl.cirp26@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: www.trueipe.com	Further Details are available in the Detailed EOI by E-mail: bfpl.cirp26@gmail.com
10.	Last date for receipt of expression of interest	Original – 12 September 2026 Revised – 9 November 2026
11.	Date of issue of provisional list of prospective resolution applicants	Original – 16 September 2026 Revised – 13 November 2026
12.	Last date for submission of objections to provisional list	Original – 21 September 2026 Revised – 18 November 2026
13.	Date of issue of final list of prospective resolution applicants	Original – 25 September 2026 Revised – 21 November 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Original – 30 September 2026 Revised – 26 November 2026
15.	Last date for submission of resolution plans	Original – 30 October 2026 Revised – 26 December 2026
16.	Process email id to submit Expression of Interest	bfpl.cirp26@gmail.com
17.	(Details of the corporate debtor's registration status as MSME)	Not Applicable

Date: 25.10.2026

Place: Visakhapatnam

IP Mylavarapu Sujata
Resolution Professional of
M/s. BLACKBURN FUELS PVT LTD
Regn. No. IBBI/IPA-003/00434/2023-2024/14286